



\$~Special DB-Item-3

IN THE HIGH COURT OF DELHI AT NEW DELHI *

CRL.A. 210/2022 +

> ABDUL KHALID SAIFI @KHALID SAIFI Appellant Through: Mr. Rajat Kumar and Ms. Praavita Kashyap, Advocates.

> > versus

STATE

..... Respondent Mr. Amit Prasad, SPP for State. Through:

CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE RAJNISH BHATNAGAR **ORDER** 25.08.2022

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Renotify on 30.08.2022 at 2:15 p.m.

SIDDHARTH MRIDUL, J.

AUGUST 25, 2022/at

RAJNISH BHATNAGAR, J.

CRL.A. 210/2022

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